

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/ 6000 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding officer/Member,
MACT, Nalbari.

Dated Guwahati the th 30 June, 2023

Sub: **Cancellation of Casual Leave.**

Ref:- Your letter No.MACT/N/212 dated 28.06.2023

Madam,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of your Casual leave on 01.07.2023, has been accepted, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-65/2005/ 6001 /A dated 30.6.2023

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

JT. REGISTRAR (VIGILANCE)

Rao